

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

SPECIAL BENCH

C.P. 163 (ND)/2017

IN THE MATTER OF:

M/s. Mantra Dyetex (P) Limited

.... PETITIONER

Vs.

Registrar of Companies

SECTION :

Under Section 251 (1)

Order delivered on 03.8.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner

: Mr. Amit Agrawal, Practicing Co. Secy.

For the Respondent

: -

ORDER

Learned Counsel for the petitioner is present and mentions about the new petition filed. Representative of the ROC is also present and seeks some time to file the representation/reply to the petition filed by the petitioner.

Four weeks time is granted to file the reply.

Post the matter on 14.9.2017

Sd/-

(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

Surjit  
03.8.2017

Sd/-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)